\234ITEM NO.35 COURT NO.6 SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2010
CC 17686-17687/2010

(From the judgement and order dated 30/07/2010 in O.S. No. 38 of 2010 and C.M. No. 691/2010 of The HIGH COURT OF DELHI AT N. DELHI)

RAKESH BALA ANEJA & ORS. Petitioner(s)

VERSUS

J.S.SOOD & ANR Respondent(s)

With I.A. 1-2 (c/delay in filing SLP and permission to place addl. documents on record and PERMISSION TO FILE LENGTHY LIST OF DATES and office report)

Date: 07/03/2011 These Petitions were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Mr. Jayant Bhushan, Sr. Adv.
Ms. Charu Mathur,Adv.

For Respondent(s) Mr. Gulshan Rai Bajaj, Adv.
Mr. Vikas Mehta,Adv.

UPON hearing counsel the Court made the following
O R D E R

In view of the letter circulated, adjourned by two weeks during which time additional documents may be filed.

(Rajesh Dham)
Court Master

(Indu Satija)
Court Master